

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

STARRED QUESTION NO. *253

ANSWERED ON 16.03.2026

RIVER REJUVENATIONS

253. SHRI RYAGA KRISHNAIAH:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the current status of the contamination of water in the rivers in the country;
- (b) whether Government has expanded the scope of river cleaning to include small rivers and tributaries;
- (c) if so, the details thereof;
- (d) the manner in which the Light Detection and Ranging (LiDAR) mapping (covering 44,000 sq, km) is being utilized to identify illegal encroachments and discharge points in the river basins; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI C R PATIL)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. *253 TO BE ANSWERED ON 16.03.2026 IN RAJYA SABHA REGARDING “RIVER REJUVENATIONS”

(a) to (c) Central Pollution Control Board (CPCB), in association with Pollution Control Board/ Committees in different States/Union Territories (UTs), have been monitoring the water quality of rivers and other water bodies through a network of monitoring stations under the National Water Quality Monitoring Programme.

Accordingly, CPCB publishes reports on Polluted River Stretches (PRSs) on periodic basis. As per the report published by CPCB in 2025 based on water quality data of 2022 & 2023, 296 polluted stretches were identified on 271 rivers that includes main rivers and tributaries in the country. The state-wise number of polluted river locations and polluted river stretches identified are at **Annexure –I**.

The number of PRSs has decreased from 351 in the year 2018 to 296 in the year 2025. Further, 149 PRSs have been delisted and improvement in water quality of 71 polluted river stretches have been observed in 2025 as compared to the report published in 2018. The state-wise numbers of PRSs delisted and improvement observed are at **Annexure –II**.

CPCB at present monitors water quality of aquatic resources at 4922 locations across the country which includes 2260 locations on rivers, including main rivers and tributaries.

Cleaning/rejuvenation of rivers is a continuous process. ‘Water’ is a State subject. However, the Ministry of Jal Shakti supplements the efforts of State Governments/UTs by providing financial and technical assistance for pollution abatement of river Ganga and its tributaries through Namami Gange Programme and for all other rivers through National River Conservation Plan (NRCP). In addition, sewerage infrastructure is created under programmes like Atal Mission for Rejuvenation & Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs. Viksit Bharat – Guarantee for Rozgar and Ajeevika Mission (Gramin) scheme indirectly contributes to the cleaning of rivers through permissible activities like desilting, afforestation, construction of check-dams, cleaning & restoration of water bodies etc.

(d) & (e) Under Namami Gange program, advanced survey technologies like LiDAR, UAV and Drone based Surveys etc. have been used in certain areas of Ganga basin. A Drain Dashboard has also been developed to provide authentic videographic visualization and mapping of outfalls on Ganga mainstem. The dashboard provides geo-tagged information and enables state and district-level authorities to monitor pollution sources, prioritize interventions and respond effectively.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF RAJYA SABHA STARRED QUESTION NO. *253 TO BE ANSWERED ON 16.03.2026 REGARDING “RIVER REJUVENATIONS”

State-wise number of polluted rivers locations and polluted river stretches identified

S.No.	State	Total
1	Andhra Pradesh	4
2	Arunachal Pradesh	4
3	Assam	6
4	Bihar	12
5	Chhattisgarh	6
6	Daman-Diu & Dadra Nagar Haveli	1
7	Delhi	1
8	Goa	2
9	Gujarat	10
10	Haryana	4
11	Himachal Pradesh	10
12	Jammu& Kashmir	7
13	Jharkhand	10
14	Karnataka	14
15	Kerala	32
16	Madhya Pradesh	18
17	Maharashtra	54
18	Manipur	18
19	Meghalaya	2
20	Mizoram	4
21	Nagaland	2
22	Odisha	6
23	Puducherry	2
24	Punjab	2
25	Rajasthan	8
26	Sikkim	3
27	Tamil Nadu	9
28	Telangana	5
29	Tripura	1
30	Uttar Pradesh	16
31	Uttarakhand	12
32	West Bengal	11
Total		296

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF RAJYA SABHA STARRED QUESTION NO. *253 TO BE ANSWERED ON 16.03.2026 REGARDING “RIVER REJUVENATIONS”**(a) State-wise number of PRS delisted**

S.No.	State/UT	No. of PRS
1.	Andhra Pradesh	03
2.	Assam	41
3.	Bihar	01
4.	Goa	10
5.	Gujarat	10
6.	Himachal Pradesh	02
7.	Jammu & Kashmir	03
8.	Jharkhand	02
9.	Karnataka	04
10.	Kerala	09
11.	Madhya Pradesh	11
12.	Meghalaya	05
13.	Mizoram	06
14.	Nagaland	04
15.	Odisha	14
16.	Puducherry	01
17.	Punjab	02
18.	Sikkim	02
19.	Telangana	04
20.	Tripura	05
21.	Uttarakhand	01
22.	West Bengal	09
Total		149

(b) State-wise number of PRS where improvement in water quality observed

S.No.	State/UT	No. of PRS
1.	Andhra Pradesh	02
2.	Assam	01
3.	Daman Diu & Dadra Nagar Haveli	01
4.	Gujarat	02
5.	Jammu & Kashmir	02
6.	Jharkhand	01
7.	Karnataka	05
8.	Kerala	04
9.	Madhya Pradesh	03
10.	Maharashtra	29
11.	Meghalaya	01
12.	Mizoram	01
13.	Nagaland	01
14.	Odisha	03
15.	Rajasthan	01
16.	Tamil Nadu	02
17.	Telangana	03
18.	Uttar Pradesh	03
19.	Uttarakhand	02
20.	West Bengal	04
Total		71
